

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CA-(CAA)-130(ND)/2017

Coram:

PRESENT:

**SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)**

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

**NAME OF THE COMPANY : Via Redd Concepts Pvt. Ltd.
And
Kalpakkaaru Projects Pvt. Ltd.**

SECTION OF THE COMPANIES ACT : 1st Motion

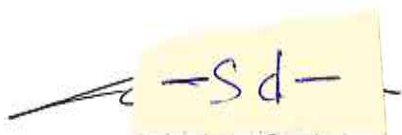
PRESENT:

For the APPLICANT / PETITIONER :- None

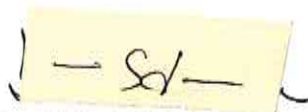
For the RESPONDENT :-

ORDER

Notice to the Petitioner through counsel returnable on 17th October 2017.



**S. K. MOHAPATRA
HON'BLE MEMBER (T)**



**INA MALHOTRA
HON'BLE MEMBER (J)**